

ce? uslay
at 708103

③ feenistru
14-7-04

Hisr. Ar. orders
on 17-8-04.

feenistru

OR

M.A. 3711/04 (cont of discharged)

with Affidavit has been
by respect counsel.

submitted,

OR

31/8/04

MA. 3711/04

in
CCA 49/04

17.11.04

Hon. Mr. Justice S.R. Singh, U.C.
Hon. Mr. D.R. Tiwari, A.M.

CCA 49/04 has been instituted with
the allegation that the order passed by the
Tribunal has not been complied with.
Mr. S. Sivastava, counsel appearing for
the respondents states that the order
has been complied with and in this
connection M.A. 3711/04 has been filed.
Now appears to press the Contempt
Petition. In the circumstances, therefore
the Contempt Petition is dismissed
and the notices are discharged.

Disch.

A.M.

Disch.
V.C.